NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/185/2016

NAME OF THE PETITIONER(S)

: SIBI C. K. & 11 Others

NAME OF THE RESPONDENT(S)

: M/s Vijaya Hospitality & Resorts Ltd & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Si Vachen

REPRESENTATION BY WHOM

1. SEI VARSHINI

FOR

V. MALLES LA

COUNSEL FOR

PETITIONERS

ORDER

Ms.Sri Varshini, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Put up on 21.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)